

MAGNUS RETAIL LIMITED

("MAGNUS"/ "MRL" / "TARGET COMPANY"/"TC")

(Corporate Identification No. L72200MH1978PLC416753)

Registered Office: Unit no 365, Shirshagaon, Niphad, Nashik, Maharashtra- 422001;

Phone No.: +91-9112271471; Email id: info@magnusretail.in; magnusretailtd@gmail.com; Website: www.magnusretail.in

This Advertisement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Karroon Naresh Bajaj and Mr. Aditya Naresh Bajaj (Acquirer-2) (Acquirer-1 and Acquirer-2 hereinafter collectively referred to as the "Acquirers") pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") in respect of Open Offer ("**Offer**") for the acquisition up to 8,78,878 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition) and Lokmanthan - Marathi Daily (Nashik edition) on 24th December, 2024.

- The Offer Price is Rs. 7.00/- (Rupees Seven Only) per equity share payable in cash ("**Offer Price**").
- Committee of Independent Directors ("**IDC**") of the Target Company are of the opinion that the Offer Price of Rs. 7.00/- (Rupees Seven Only) offered by the Acquirers is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 21st March, 2025.
- There has been no competitive bid to this Offer.
- The completion of dispatch of The Letter of Offer ("**LOF**") to all the Public Shareholders of Target Company was completed on 17th March, 2025.
- Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:
Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.
- In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 01st January, 2025. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI Observation Letter no. SEBI/HO/CFD/CFD-RAC-DCR1/P/OW/2025/7216/1 dated 06th March, 2025 which have been incorporated in the LOF.
- Any other material changes from the date of PA: Nil**
- Schedule of Activities:**

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	17.12.2024	Tuesday	17.12.2024	Tuesday
Publication of Detailed Public Statement in newspapers	24.12.2024	Tuesday	24.12.2024	Tuesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	24.12.2024	Tuesday	24.12.2024	Tuesday
Last date of filing draft letter of offer with SEBI	01.01.2025	Wednesday	01.01.2025	Wednesday
Last date for a Competing offer	15.01.2025	Wednesday	15.01.2025	Wednesday
Receipt of comments from SEBI on draft letter of offer	22.01.2025	Wednesday	06.03.2025	Thursday
Identified date*	24.01.2025	Friday	10.03.2025	Monday
Date by which letter of offer be dispatched to the shareholders	31.01.2025	Friday	18.03.2025	Tuesday
Last date for revising the Offer Price	05.02.2025	Wednesday	21.03.2025	Friday
Comments from Committee of Independent Directors of Target Company	05.02.2025	Wednesday	21.03.2025	Friday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	06.02.2025	Thursday	24.03.2025	Monday
Date of Opening of the Offer	07.02.2025	Friday	25.03.2025	Tuesday
Date of Closure of the Offer	21.02.2025	Friday	08.04.2025	Tuesday
Post Offer Advertisement	03.03.2025	Monday	17.04.2025	Thursday
Payment of consideration for the acquired shares	10.03.2025	Monday	25.04.2025	Friday
Final report from Merchant Banker	18.03.2025	Tuesday	05.05.2025	Monday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirers, Promoters / Sellers) are eligible to participate in the Offer any time before the closure of the Offer.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS**NAVIGANT CORPORATE ADVISORS LIMITED**

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059. **Tel No.** +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.com **Website:** www.navigantcorp.com

SEBI Registration No: INM000012243 **Contact person:** Mr. Sarthak Vijlani